

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/2018	-	For compliance of office objections raised by Registry	Rule 6 of I&B	M/s Ekonta Corporation V/s M/s Shree Venkateshwara Sponge and power Pvt Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	SHIVA HATTI FOR MANEESHA KONGOTI ADV 9986936553	PETITIONER	Shiva

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. He has filed two Affidavits. Counsel has clarified with regards to the other objections. Therefore, notice is ordered to be issued to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 08/02/2018.


Member (T)


Member (J)